

(b) The NCR Planning Board Act, 1985 envisages evolving harmonised policies for the control of land uses and development of infrastructure in the National Capital Region so as to "avoid any haphazard development thereof. In order to achieve this objective the Regional Plan 2001 proposes policy of giving impetus to the Regional Centres through provision of adequate infrastructure and services.

(c) As reported by the Ministry of Petroleum and Natural Gas, there is no proposal to set up stations outside the NCT of Delhi in addition to what is already existing. Currently, all CNG vehicles are taking CNG from the existing stations.

(d) and (e) The introduction of low sulphur in NCR of Delhi is as per direction of the Hon'ble Supreme Court to control pollution. The hike in price is a natural sequel to this as some further processing is involved for conversion of diesel with higher sulphur content to a quality with lower sulphur content. In the NCR there is no discrimination between the agriculturists and non-agriculturists in so far as the prices are concerned.

Allocation of Funds for MCD

881. SHRI BHAGATRAM MANHAR:
SHRIRAJUPARMAR:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government have allocated funds to the tune of more than Rs. 100 crore for Municipal Corporation of Delhi (MCD);

(b) if so, the details of schemes submitted by the MCD to Government seeking such a huge amount;

(c) whether any amount out of Rs. 100 crore has been earmarked in the developmental work specially laying of new roads in South Delhi; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA): (a) to (d) Yes, Sir. An amount of Rs. 100 crores has been sanctioned in favour of Municipal Corporation of Delhi (MCD) for construction, improvement and strengthening of roads in Delhi to improve the urban

[26 November, 2001]

RAJYA SABHA

infrastructure facilities. 50 per cent of the sanctioned amount would be in the form of grant and the balance in the form of loan. The list of schemes submitted by the MCD is given in the Statement.

Statement

Schemes for assistance from U.D. Fund

s. No.	Name of Scheme	Estimated Cost in Lacs
1.	W/I/S of Rawta Road PH-III from Dariyapur Turning to Jhuljhuli	197.91
2.	STG. of Naj. Bijwasan Rd. from Kapashera more to Chawala Drain in Naj. Zone (Phase-VII)	291.06
3.	STG. of Naj. Bijwasan Road from Naj. town To chawala Drain PH-VI	298.12
4.	W/I/S of Mathura Road from Tilak Nagar Crossing to DPS	273.85
5.	I/S of 45' and 60' Row Roads of Sector 13 Rohini	197.75
6.	I/S of 45' Row Roads of Sector-9 Rohini	135.74
7.	I/S of 15 M Row Roads of Sanjay Gandhi Transport Nagar	294.8
8.	I/S of 80' Road from Janakpuri Marg to Dabari more Lintere-section on Pankha Road West Zone	186.45
9.	W/I of 60' Row Roads in Kirti Nagar Industrial Area	499.5
10.	W/I/S of 100' Row Road from Subhas Nagar Crossing to Vishnu Garden	237.35
11.	I/S of B-2 Marg from Najafgarh Rd. to Janakpuri Marg West Zone	265.9
12.	I/S of 80' Row Road from N.G. Rd. to Pankha Rd. Passing through A-1 Block Janakpuri	186.32
13.	I/S of S.S Mota Singh Marg Passing A-3 Block Janakpuri WZ	212.16
14.	I/S of Vidya Marg from Pankha Rd. to Janakpuri Marg	265.71
15.	I/S of B-1 Marg from Najafgarh Road to Janakpuri Marg	257.42
16.	I/S of Road from Najafgarh Bijwasan Road to Goyala Dairy	159.5
17.	I/S of Lai Lajpat Rai Marg from Lady Sriram College to Paras Chowk.	160.31

s. No.	Name of Scheme in Lacs	Estimated Cost
18.	I/S of Main Roads i.e. Tamil Sangam Marg, Major Somnath Marg in Sect. 5 to 12 R.K. Puram S.Z.	240.79
19.	I/S of Main Roads, Vivekanand Marg, Venkateshwar Mandir Marg in Sect. 1/5 R.K. Puram, SZ	240.79
20.	I/S of Madangir Road (Road No. 13) from Outer Ring Road to M.B. Road	219.11
21.	I/S of Vasant Marg in Vasant Vihar in SZ	141.09
22.	I/S of Najafgarh Nangloi Road from Tilangpuri Kotlato NangloiPHII	196.5
23.	I/S of 45', 60' Row Roads of Sect. VI Rohini Phase-IX	180
24.	I/S of Roads of Sec. 17 Rohini	132.66
25.	I/S of 30M Row Roads of SGT Nager PH-I	288.78
26.	I/S of 45' Row Roads of Block/PKT. ABC&D of Sec. VII Rohini	20167
27.	W/I/S of 60' Row Roads of Sec. IX and Prashant Vihar in Rohini	14636
28.	I/S of Road from GT Road to Vill. Siraspur in Rohini Zone	123.88
29.	I/S of 60' Row Road from Mayapuri Road to Najafgarh Road Passing through Subhash Nagar	299
30.	W/I/S of Roads Connecting No. 32 to Mayapuri Road in Front of DDU Hospital and from Clock to Jail Road in Hari Nagar WZ	298.42
31.	W/I/S of Sant Guru Ram Singh Road Patel Road Crossing in Kirti Nagar Police Station	298.42
32.	W/I/S of East Avenu Road from Ring Road to Rohtak Road East Punjabi Bagh	256.12
33.	I/S of BSZ from Delhi Gate to W. Point X-ing City Zone	210.96
34.	I/S of 80' Row Troad in Okhla Indl. Area Ph.II Part B	272.19
35.	I/S of 80' Row Road in Okhla Indl. Area PHII Part A	295.46
36.	I/S of Ghewra Bawana Road from Cr Ply. Technic to Kanjhawala Chowk	27721

s. No.	Name of Scheme	Estimated Cost in Lacs
37.	I/S of Auchandi Road from Pooth store to Barwala Vill. in Narela Zone	186.5
38.	C/I of Road from Nizaropur to Tikri Border	196.37
39.	I/S of Auchandi Road from Prahladpur to Barwala Vill. in RohiniZonePh-III	255.74
40.	I/S of Road from Kali Dass Marg to Maurice Nagar Passing through Shakti Nagar, Kamala Nagar (Satyawati Marg)	203.13
41.	I/S of Ghewara Bawana Road from Rohtak Road to Cr Polytechnic Najafgarh Zone	177.89
42.	Wid. of Bridge on Western Yamuna Canal of Ashok Vihar with Road No. 37	177.89
43.	W/I of Lai Bahadur Shastri Marg from Lodhi Hotel to Ring Rd.	17228
44.	I/S of 80' Roads in Okhla Indl. Ph.I Part-A	35139
45.	W/S of 60' Roads in Okhla Indl. Ph-I	264.66
46.	I/S of 80' Row Roads in Okhla Indl. Area Ph-I Part B	387.74
47.	W/S of 60' Roads in Okhla Inudustrial Ph-II	445.48
48.	I/S 80' Row from B-I to Possangipur Janakpuri WZ	144.5
49.	W/I/S of Rd. from Khera Garni to Samaipur Via Siraspur Libaspur	19326
50.	I/S of Road from Prahladpur to Vill. Khera Khurd	115
51.	W/S of 80' Row Rd. Starting from Kg-I to JG-III Block in Vikaspuri	105.41
52.	W/I/S of Bindapur Matiala Road	22232
53.	I/S of Mollana Moh. Ali Marg (Okhla Road) in Ward No.7	198
54.	W/I/S of Main Road in Adarsh Nagar Group of Colony	255.7
55.	W/I/S of SS Rana Road in Adarsh Nagar	113.75
56.	I/S of Road in B,C, Block Wazirpur Indl. Area On 45" Road	212.34
57.	I/S of Auchandi Rd. from Shahbad Daulatpur Culvert to Prld. Pur	19925

S. No.	Name of Scheme	Estimated Cost in Lacs
58.	W/I/S. of Ghi'tomi Road	11.87
59.	BI/S of Chhatarsal Stadium Rd. Braham Kumri Rd. and Pamban Road in C-118 CLZ	179
60.	I/S of Jawhar Lai Nehru Marg City Zone	160
61.	I/S of CV Raman Marg Okhla	222.45
62.	W/I of 45' Row Road in Block A,E,X,Y & Z in Okhla Indl. Area ph-H	194.6
63.	W/I of 45' Row Road in Block F&D in Okhla Indl. Area Ph-I	237.52
64.	W/I of 45--R0W Road in Block AB&C in Okhla Indl. Area Ph-I	281.96
65.	W/I of 45' Row Roads in Block B,C,D,F, T&W in Okhla Indl. Area, Phase-II.	190.80
66.	I/S of Karala Mundka Rd. from Karala to Madanpur Turning Ph-I	144.12
67.	W/I/S of Approach Road to Village Jhatikara	137.79
68.	W/I/S of 60' Row Road starting from B-I Marg to SS Mota Singh Marg Passing through Possingpur Market Janakpuri	20825
TOTAL		15054.63

News-item "Central Government Keeps Prime Office Spaces Idle"

882. SHRIJ.CHITHARANJAN:
SHRI GAYA SINGH:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Central Government keeps prime office spaces idle", which appeared in the Business Standard, dated 25th September, 2001;

(b) if so, whether it is a fact that considerable area of office space in different Bhavans of the Central Ministries has become idle due to disbanding certain departments and shifting the offices etc.; and